COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 34 OF 2017 &</u> IA NOS. 403 & 487 OF 2017

Dated: 6th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Suryachakra Power Corporation Ltd. Appellant(s)

Vs.

Electricity Department, A & N Administration & Ors. Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons. List the matter on **20.02.2018**.

COURT MASTER